

High Court of Karnataka,
Bengaluru,
Dated: 22nd April 2024

NOTIFICATION NO. HCKB – 78 / 2024

In modification of earlier Notification No. HCKB – 41/2024 dated 22nd February 2024, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from 27th May, 2024 are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Ashok S.Kinagi	2
3	Hon'ble Mr. Justice R.Nataraj	3
4	Hon'ble Mr. Justice S.Vishwajith Shetty	4
5	Hon'ble Mrs. Justice K.S.Hemalekha	5
6	Hon'ble Mr. Justice Umesh M.Adiga	6
7	Hon'ble Mr. Justice Rajesh Rai K	7

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

HIGH COURT OF KARNATAKA AT KALABURAGI BENCH

**ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM MONDAY THE 27th MAY 2024**

Priority will be given to old cases

PART A

SL. NO.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice Ashok S.Kinagi & Hon'ble Mr. Justice Rajesh Rai K</p> <p>All Division Bench matters</p> <p>- Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice R.Nataraj</p> <p>All Category of Writ matters (except Service & Labour matters)</p> <p>- Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Mr. Justice S.Vishwajith Shetty</p> <p>All Category of Criminal matters</p> <p>- Admissions, Orders and Final Hearing</p> <p>Thursday and Friday at 2.30 PM</p> <p>RSAs – Final Hearing as per Advance List No.I</p> <p>Specially assigned matters</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>

4	<p>Hon'ble Mrs. Justice K.S.Hemalekha</p> <p>All Category of Civil matters (except MFAs) - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
5	<p>Hon'ble Mr. Justice Umesh M. Adiga</p> <p>Miscellaneous First Appeals - Admissions, Orders and Final Hearing</p> <p>Writ Petition (Service and Labour) - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

PART B

**HIGH COURT OF KARNATAKA
KALABURAGI BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	<p>Hon'ble Mr. Justice Ashok S. Kinagi</p> <p>Writ Petitions (GM)</p>
2	<p>Hon'ble Mr. Justice Rajesh Rai K</p> <p>Writ Petitions (GM-CPC)</p>

NOTES:

- 1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
 - a) All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
 - b) All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
 - c) All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

By Order of Hon'ble The Chief Justice

Sd/-

**(M.Chandrashekar Reddy)
Registrar (Judicial)**

Date: 22.04.2024

ADVANCE LIST - RSA			
HIGH COURT OF KARNATAKA, KALABURAGI BENCH			
STATEMENT OF RSA FINAL HEARING			
Sl. No.	CASE No. & YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	RSA-7135/2013 C/W RSA-7186/2013	ASHOK R. KALYANSHETTY & S.S.MAMDAPUR	VINAYAK APTE
2	RSA-7174/2013	RATNA N.SHIVAYOGIMATH	SHIVANAND PATIL
3	RSA-7181/2013	HARSHAVARDHAN R.MALIPATIL	UMESH V.MAMADAPUR SANJEEV KUMAR C.PATIL
4	RSA-7207/2013	SHIVAKUMAR KALLOOR	SACHIN M. MAHAJAN
5	RSA-7212/2013	V.K.NAYAK	N.S.DESHPANDE
6	RSA-7217/2013	MEER MOHAMMADALI	SACHIN M. MAHAJAN
7	RSA-7265/2013	G.S.BIRADAR & V.G.BIRADAR	GANESH S.KALABURAGI
8	RSA-7314/2013	K.A.KALABURAGI	R.V.NADAGOUDA
9	RSA-7317/2013	R.S.SIDHAPURKER	RAVINDRA INJALLIKAR
10	RSA-7337/2013	LIYAQAT FAREED USTAD	SHARANGOUDA V.PATIL
11	RSA-7338/2013	SACHIN M.MAHAJAN	GANESH NAIK & A.S.RAWOOR
12	RSA-7375/2013	VINAYAK APTE	SACHIN M. MAHAJAN
13	RSA-7401/2013	CHAITANYAKUMAR C.M	J.AUGUSTIN
14	RSA-7414/2013	SACHIN M.MAHAJAN	MEER MOHAMMAD ALI
15	RSA-7440/2013	GANESH S.KALABURAGI	VINAYAK APTE
16	RSA-7473/2013	M.A.JAGIRDAR	S.S.MAMADAPUR
17	RSA-7478/2013	B.D.HANGARKI	S.R.KADLOOR
18	RSA-7483/2013	VINAYAK APTE	B.D.HANGARKI
19	RSA-200029/2014	SHIVANAND PATIL	GANESH NAIK
20	RSA-200044/2014	HARSHAVARDHAN R.MALIPATIL	K.M.GHATE
21	RSA-200058/2014	PRAKASH YELI	G.B.YADAV
22	RSA-200074/2014	BASAVARAJ M. POLICE PATIL	B.D.HANGARKI
23	RSA-200118/2014 C/W RFA 5005/2010	SACHIN M.MAHAJAN	S.R.KADLOOR
24	RSA-200144/2014	B.D.HANGARKI	CHAITANYAKUMAR C.M

Sl. No.	CASE No. & YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
25	RSA 200188/2014	VIKRAM VIJAYKUMAR	(DESIGNATED AS SENIOR COUNSEL)
26	RSA-200193/2014	SHIVANAND PATIL	DEEPAK V. BARAD
27	RSA-200197/2014 C/W RSA 200196/204	HEMA L.K	R.S.SIDHAPURKER
28	RSA-200205/2014	UMESH V. MAMADAPUR	SANGANAGOUDA V. BIRADAR
29	RSA-200225/2014	S.S.MAMADAPUR	R.S.SIDHAPURKER
30	RSA-200238/2014	I.R.BIRADAR AND G.G.CHAGASHETTI	HARSHAVARDHAN R.MALIPATIL
31	RSA-200260/2014	J. AUGUSTIN	R.V.NADAGOUDA
32	RSA-200270/2014	R.S.SIDHAPURKER	K.N.TIMMAPUR
33	RSA-200318/2014	V.K.NAYAK & JAYANANDAYYA	R.S.SIDHAPURKER
34	RSA-200408/2014	SHIVANAND PATIL	SACHIN M. MAHAJAN
35	RSA-200412/2014	BASAVARAJ KAREDDY	RESPONDENT SERVED
36	RSA-200044/2015	MAHANTESH PATIL	AJAYKUMAR A.K
37	RSA-200065/2015	UMESH V. MAMADAPUR	R.S.LAGALI
38	RSA-200107/2015	MAHANTESH PATIL	D.P.AMBEKAR
39	RSA-200114/2015 C/W RSA CROB-200004/2016	SANJEEV KUMAR C.PATIL	SACHIN M. MAHAJAN
40	RSA-200135/2015	B.D.HANGARKI	G.S.BIRADAR
41	RSA-200144/2015	RATNA N.SHIVAYOGIMATH	SANJEEV KUMAR C.PATIL
42	RSA-200208/2015	J. AUGUSTIN	CHAITANYAKUMAR C.M
43	RSA-200219/2015	SHIVANAND PATIL	GOVERNMENT ADVOCATE
44	RSA-200225/2015	RAVINDRA REDDY	VINAYAK APTE
45	RSA-200246/2015	D.P.AMBEKAR	J.AUGUSTIN
46	RSA-200301/2015	GANESH S.KALABURAGI	HARSHAVARDHAN R.MALIPATIL
47	RSA-200308/2015	ASHOK R. KALYANSHETTY & S.S.MAMDAPUR	SACHIN M. MAHAJAN
48	RSA-200314/2015	D.P.AMBEKAR	GANESH S.KALABURAGI
49	RSA-200331/2015	D.P.AMBEKAR	SHIVAKUMAR KALLOOR
50	RSA-200377/2015	GANESH S.KALABURAGI	SANJEEV KUMAR C.PATIL